## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 521 ANSWERED ON FRIDAY, THE 26<sup>TH</sup> FEBRUARY, 2016 [PHALGUNA 7, 1937 (SAKA)]

### **UNETHICAL PRACTICES BY COMPANIES**

#### **QUESTION**

#### **521. SHRI ABHISHEK SINGH:**

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री be pleased to state:

- (a) whether the Government has made any assessment regarding functioning of Competition Commission of India (CCI), if so, the details thereof;
- (b) whether the cases of cartelisation/unethical business practices by public and private sector companies have come to the notice of the Government/CCI, if so, the details thereof indicating the number of such cases reported during each of the last three years and the current year, company-wise/sector-wise;
- (c) the action taken/penalty imposed by CCI on such companies during the said period, company-wise; and
- (d) the steps taken/being taken by the Government to check unethical practices by companies and make CCI more effective?

## **ANSWER**

## THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

कारपोरेट कार्य मंत्री

(अरुण जेटली)

(a) to (d) Competition Commission of India (CCI) is a Statutory Body established under the Competition Act, 2002 to prevent practices having adverse effect on competition, to promote and sustain competition in markets while protecting the interests of the consumers. The Commission prepares and forwards to the Central Government an annual report giving a full account of its activities during the previous year, which is laid before each Houses of Parliament. The number of cases of cartelisation/unethical business practices reported to CCI in the last three years and current year under provisions of the Competition Act, 2002 are given below:

Year	Number of Cases reported to CCI
2012-13	94
2013-14	115
2014-15	128
2015-16 (Up to 23.02.2016)	113

(Source : CCI)

The details of cases reported, action taken/penalty imposed by CCI on such companies during each of the last three years and the current year, company-wise/sector-wise are indicated in the Annexure – I to Annexure – IV.

Under the provisions of the Competition Act, 2002 the CCI is mandated, inter-alia, to impose penalties and/or issue cease and desist orders in cases of unethical practices such as anti-competitive agreements and abuse of dominance.

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-	Financial Year 2	01Z-13	
SI. No.	Name of Case	Sector	Penalty Imposed
			(In Rs.)
1	Kannada Grahakara Koota & Shri	FILM & ENTERTAINMENT	20.24.624
	Ganesh Chetan		20,24,621
2	KCEA	FILM & ENTERTAINMENT	40 20 277
3	Anil Kumar	REAL ESTATE	40,29,277 No Penalty Imposed
4	Atos Worldline India Pvt. Ltd.	FILM & ENTERTAINMENT	no i onany imposou
•	Atos Worlding Hula FVI. Etu.	TIEM & ENTERTAINMENT	4,48,40,236
5	Three D Integrated Solutions Limited	REAL ESTATE	No Penalty Imposed
6	IFTRT	FILM & ENTERTAINMENT	14,24,521
7	Rohit Medical Store	HEALTH &	17,27,321
<b>'</b>	Ronit Medical Store	PHARMACEUTICAL	2 02 600
•	M/s Cilomoni Colombano Driveta		2,93,699
8	M/s Silarpuri Colonizers Private Limited	REAL ESTATE	Not Applicable
9	Advertising Agencies Guild	INFORMATION	Not Applicable
	-	TECHNOLOGY	-
10	Dr. Deepa Narula	REAL ESTATE	Not Applicable
11	Shri M. Rajendran. Kovai Cable	INFORMATION	Under Conisderation
	Vision	TECHNOLOGY	
12	Tamarai Technologies Private Limited	MISCELLENEOUS	Under Conisderation
13	Shri Ashok Vijhay Jain	REAL ESTATE	Not Applicable
14	Lt. Col. (Retd.) Dr. Mohinder Kumar Yadav	REAL ESTATE	Not Applicable
15	Smt. Raj Rani Chandhok & Shree Poneet Chandhok	REAL ESTATE	Not Applicable
16	Shri Shivang Agarwal	REAL ESTATE	Not Applicable
17	DGCOM	REAL ESTATE	Not Applicable
18	CUTS	INFORMATION	Under Conisderation
		TECHNOLOGY	
19	Sanjay Kumar Gupta	REAL ESTATE	Not Applicable
20	Sh. Subhash Yadav	AUTOMOBILES	Not Applicable
21	Ms. Nalini Gupta	MISCELLENEOUS	Not Applicable
22	Mr. Tarsem Chand & Mrs Kanta	REAL ESTATE	Not Applicable
	Devti Mittal		
23	IAAI	CIVIL AVIATION	Not Applicable
24	BIG CBS & RTPL	FILM & ENTERTAINMENT	Not Applicable
25	Sreeram Mushty	BANKING & INSURANCE	Not Applicable
26	All India Genset Manufacturer Association	MISCELLENEOUS	Not Applicable
27	M/s Swastik Stevedores Pvt. Ltd.	MISCELLENEOUS	3,86,492
28	Mr. Khiani Hiro Rattanlal	MISCELLENEOUS	Not Applicable
29	Mr. Manoj Hirasingh Pradeshi	HEALTH &	Not Applicable
		PHARMACEUTICAL	
30	CINEMAX INDIA LTD.	FILM & ENTERTAINMENT	
			55,20,315
31	Mr. A.K. Jain	REAL ESTATE	Not Applicable
32	Dr. Naveen Karnwal	MISCELLENEOUS	Not Applicable
33	Mineral Enter Ltd.	SHIPPING & TRANSPORT	Not Applicable
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34	PDA Trade Fairs	MISCELLENEOUS	Not Applicable
35	N.S. Rao & Fatima Taher	BANKING & INSURANCE	Not Applicable
36	Sh. Kushal K. Rana	REAL ESTATE	Not Applicable
37	ACCAB	MISCELLENEOUS	Not Applicable
38	Exclusive Motors Pvt. Ltd.	AUTOMOBILES	Not Applicable
39	S. Bhargava	REAL ESTATE	Not Applicable
40	Merino Products Ltd.	CHEMICAL & FERTILIZER	Not Applicable
41	ACPMA and its members	CEMENT	Not Applicable
42	Dr. Anoop Bhagat	HEALTH & PHARMACEUTICAL	Not Applicable
43	Faridabad Industries Association		25,67,27,640
44	Madhya Pradesh Power Generating Comapnay Ltd	COAL	No Penalty Imposed
45	Madhya Pradesh Power Generating	COAL	No Penalty Imposed
46	Comapnay Ltd M/s Next Tenders (India) Private	MISCELLENEOUS	Not Applicable
	Limited		
47	M/s Vijay Rice & General Mills	MISCELLENEOUS	Not Applicable
48	Ms. Lalita Ramakrishnan and Mr. V Ramakrishnan	REAL ESTATE	Not Applicable
49	Mr. Ajay Devgan Films	FILM & ENTERTAINMENT	Not Applicable
50	UPSE Securities Ltd.	BANKING & INSURANCE	Not Applicable
51	Mr. Manjit Singh Sachdeva	CIVIL AVIATION	Not Applicable
52	Indian Exhibition Industry Association	MISCELLENEOUS	6,75,03,540
53	Sponge Iron Manufacturers Association	IRON & STEEL	Not Applicable
54	Prasar Bharti	FILM & ENTERTAINMENT	Under Conisderation
55	Bengal Chemist and Druggist	HEALTH &	
	Association	PHARMACEUTICAL	18,38,56,470
56	M/s Shahi Exports Pvt. Ltd.	TEXTILE	Not Applicable
57	Mr. Karan Sehgal. Proprietor, M/s Karan Ores & Specials	MISCELLENEOUS	Not Applicable
58	Dr. Chintamoni Ghosh, Director	HEALTH &	Penalty imposed bu
	,	PHARMACEUTICAL	case was clubbed
			along with SM2 of 2012
			so penalty in that case
			was applicable
59	Mr. Saifudheen-E	CEMENT	Under Conisderation
60	Mr. Nirmal Kumar Manshani	MISCELLENEOUS	Under Conisderation
61	Mr. Jitendra P. Agarwal	REAL ESTATE	Not Applicable
62	Mr. Ramakant Kini	MISCELLENEOUS	3,81,58,303
63	The Air Cargo Agents Association	MISCELLENEOUS	Not Applicable
	of India		
64	HLS Asia Limited	MISCELLENEOUS	Not Applicable
65	Official Beverages	MISCELLENEOUS	Not Applicable
66	Raaj Kamal Films Internation	FILM & ENTERTAINMENT	Under Conisderation
67	Mr. Kuldeep Singh	REAL ESTATE	Not Applicable

69 M/s Oracale Drugs & other  HEALTH PHARMACEUTICAL  70 M/s Arora Medical Hall HEALTH PHARMACEUTICAL PHARMACEUTICAL  2,05,42,953  71 Dr. Adla Satya Narayan Rao. REAL ESTATE Under Conisderation No Penalty Imposed  72 Indian Railways Patiala RAILWAYS No Penalty Imposed  73 Mr. Krishnan PETROLEUM & GAS Not Applicable PVt. Ltd. (TESPL)  75 M/s Transparent Energy Systems PVt. Ltd. (TESPL)  76 Shri Shantaram Walvalkar PMINCELLENEOUS Not Applicable PVT. Ltd. (TESPL)  78 Puri VIP Floor Owners Association REAL ESTATE Not Applicable PVT. Shri Anil Gambhir REAL ESTATE Not Applicable REAL E	68	Mr. Ajit Mishra	REAL ESTATE	Not Applicable
PHARMACEUTICAL   REALTH   & PHARMACEUTICAL   2,05,42,953	69	•		
PHARMACEUTICAL  2,05,42,953  71 Dr. Adla Satya Narayan Rao.  REAL ESTATE  Under Conisderation  RAILWAYS  No Penalty Imposed  RAILWAYS  No Penalty Imposed  RAILWAYS  No Penalty Imposed  RAILWAYS  No Penalty Imposed  Not Applicable  PETROLEUM & GAS  Not Applicable  UPSSCL  Not Applicable  Pot. Ltd. (TESPL)  RISCELLENEOUS  Not Applicable  Pot. Ltd. (TESPL)  REAL ESTATE  Not Applicable  Not Applicable  Not Applicable  Not Applicable  REAL ESTATE  Not Applicable  REAL ESTATE  Not Applicable  REAL ESTATE  Not Applicable  Not Applicable  REAL ESTATE  Not Applicable  ROT APPLICAL & FERTILIZER  ROT Applicable  ROT Applicable  ROT APPLICAL  ROT			PHARMACEUTICAL	
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72 Indian Railways Patiala RAILWAYS No Penalty Imposed 73 Mr. Krishnan PETROLEUM & GAS Not Applicable 74 Sale of Sugar Mills by UPRCGVNL & MISCELLENEOUS Under Conisderation UPSSCL 75 M/s Transparent Energy Systems Pvt. Ltd. (TESPL) 76 Shri Shantaram Walvalkar BANKING & INSURANCE Not Applicable 77 Shri Anil Gambhir MISCELLENEOUS Not Applicable 78 Puri VIP Floor Owners Association 79 Shri Tkushar Kanti Dhingra REAL ESTATE Not Applicable 80 Association of Indian Mini Blast Furnaces (AIM) 81 AdCept Technologies Pvt. Ltd. 82 a'XYKno Capital Services Ltd. 83 Shri Vineet Kumar CIVIL AVIATION Not Applicable 84 Quadrant EPP Surlon India Ltd. MISCELLENEOUS Not Applicable 85 Saint Gobain Glass India Ltd. PETROLEUM & GAS Not Applicable 86 India Glycols Limited CHEMICAL & FERTILIZER Under Conisderation 87 Mr. Kanwal Jit Singh, Proprietor, M/s Kanwal Automobiles 88 M/s Dipak Nath PETROLEUM & GAS Not Applicable 89 Mr. Sumit Sahni and Mrs. Anumita Sahni 90 Essel Shyam Communication Ltd MISCELLENEOUS Under Conisderation 91 Petroleum Companies Fixing of PETROLEUM & GAS Under Conisderation 92 Gujarat State Electricity COAL 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000			PHARMACEUTICAL	2,05,42,953
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Pvt. Ltd. (TESPL)  76 Shri Shantaram Walvalkar  77 Shri Anil Gambhir  78 Puri VIP Floor Owners Association  79 Shri Tkushar Kanti Dhingra  80 Associaton of Indian Mini Blast Furnaces (AIM)  81 AdCept Technologies Pvt. Ltd.  82 a'XYKno Capital Services Ltd.  83 Shri Vineet Kumar  84 Quadrant EPP Surlon India Ltd.  85 Saint Gobain Glass India Ltd.  86 India Glycols Limited  87 Mr. Kanwal Jit Singh, Proprietor, M's Kanwal Automobiles  88 M/s Dipak Nath  89 Mr. Sumit Sahni and Mrs. Anumita Sahni  90 Essel Shyam Communication Ltd  91 Petroleum Companies Fixing of Petrol Prices  92 Gujarat State Electricity COAL  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Occupantion  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Not Applicable  CHEMICAL & FERTILIZER  Under Conisderation  Not Applicable  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Under Conisderation  Not Applicable  Not App	74		MISCELLENEOUS	Under Conisderation
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79 Shri Tkushar Kanti Dhingra REAL ESTATE Not Applicable 80 Associaton of Indian Mini Blast Furnaces (AIM) 81 AdCept Technologies Pvt. Ltd. COAL Not Applicable 82 a'XYKno Capital Services Ltd. COAL Not Applicable 83 Shri Vineet Kumar CIVIL AVIATION Not Applicable 84 Quadrant EPP Surlon India Ltd. MISCELLENEOUS Not Applicable 85 Saint Gobain Glass India Ltd. PETROLEUM & GAS Not Applicable 86 India Glycols Limited CHEMICAL & FERTILIZER Under Conisderation 87 Mr. Kanwal Jit Singh, Proprietor, M/s Kanwal Automobiles 88 M/s Dipak Nath PETROLEUM & GAS Not Applicable 89 Mr. Sumit Sahni and Mrs. Anumita Sahni 90 Essel Shyam Communication Ltd MISCELLENEOUS Under Conisderation 91 Petroleum Companies Fixing of Petroleum & GAS Under Conisderation 92 Gujarat State Electricity COAL 17,73,05,00,000 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000	77	Shri Anil Gambhir	MISCELLENEOUS	Not Applicable
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81 AdCept Technologies Pvt. Ltd. COAL Not Applicable 82 a'XYKno Capital Services Ltd. COAL Not Applicable 83 Shri Vineet Kumar CIVIL AVIATION Not Applicable 84 Quadrant EPP Surlon India Ltd. MISCELLENEOUS Not Applicable 85 Saint Gobain Glass India Ltd. PETROLEUM & GAS Not Applicable 86 India Glycols Limited CHEMICAL & FERTILIZER Under Conisderation 87 Mr. Kanwal Jit Singh, Proprietor, M/s Kanwal Automobiles Not Applicable 88 M/s Dipak Nath PETROLEUM & GAS Not Applicable 89 Mr. Sumit Sahni and Mrs. Anumita FILM & ENTERTAINMENT Not Applicable 90 Essel Shyam Communication Ltd MISCELLENEOUS Under Conisderation 91 Petroleum Companies Fixing of Petrol Prices 92 Gujarat State Electricity COAL 17,73,05,00,000 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000	80	Associaton of Indian Mini Blast	IRON & STEEL	Not Applicable
82 a'XYKno Capital Services Ltd. COAL Not Applicable 83 Shri Vineet Kumar CIVIL AVIATION Not Applicable 84 Quadrant EPP Surlon India Ltd. MISCELLENEOUS Not Applicable 85 Saint Gobain Glass India Ltd. PETROLEUM & GAS Not Applicable 86 India Glycols Limited CHEMICAL & FERTILIZER Under Conisderation 87 Mr. Kanwal Jit Singh, Proprietor, M/s Kanwal Automobiles 88 M/s Dipak Nath PETROLEUM & GAS Not Applicable 89 Mr. Sumit Sahni and Mrs. Anumita FILM & ENTERTAINMENT Not Applicable 90 Essel Shyam Communication Ltd MISCELLENEOUS Under Conisderation 91 Petroleum Companies Fixing of PETROLEUM & GAS Under Conisderation 92 Gujarat State Electricity COAL 17,73,05,00,000 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000		Furnaces (AIM)		
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84 Quadrant EPP Surlon India Ltd. MISCELLENEOUS Not Applicable 85 Saint Gobain Glass India Ltd. PETROLEUM & GAS Not Applicable 86 India Glycols Limited CHEMICAL & FERTILIZER Under Conisderation 87 Mr. Kanwal Jit Singh, Proprietor, M/s Kanwal Automobiles 88 M/s Dipak Nath PETROLEUM & GAS Not Applicable 89 Mr. Sumit Sahni and Mrs. Anumita Sahni 90 Essel Shyam Communication Ltd MISCELLENEOUS Under Conisderation 91 Petroleum Companies Fixing of Petrol Prices 92 Gujarat State Electricity Corporation Limited 17,73,05,00,000 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000	82	a'XYKno Capital Services Ltd.	COAL	Not Applicable
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B6	84	Quadrant EPP Surlon India Ltd.	MISCELLENEOUS	Not Applicable
Mr. Kanwal Jit Singh, Proprietor, M/S Kanwal Automobiles	85	Saint Gobain Glass India Ltd.	PETROLEUM & GAS	Not Applicable
M/s Kanwal Automobiles  88 M/s Dipak Nath  89 Mr. Sumit Sahni and Mrs. Anumita Sahni  90 Essel Shyam Communication Ltd  91 Petroleum Companies Fixing of Petrol Prices  92 Gujarat State Electricity Corporation Limited  93 Mr. A.V. Murlidharan, Director  MISCELLENEOUS  PETROLEUM & GAS  Under Conisderation  PETROLEUM & GAS  Under Conisderation  17,73,05,00,000	86	India Glycols Limited	CHEMICAL & FERTILIZER	Under Conisderation
89 Mr. Sumit Sahni and Mrs. Anumita Sahni 90 Essel Shyam Communication Ltd MISCELLENEOUS Under Conisderation 91 Petroleum Companies Fixing of Petrol Prices 92 Gujarat State Electricity Corporation Limited Corporation Limited MISCELLENEOUS 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000	87		AUTOMOBILES	Not Applicable
Sahni  90 Essel Shyam Communication Ltd MISCELLENEOUS Under Conisderation  91 Petroleum Companies Fixing of Petrol Prices  92 Gujarat State Electricity Corporation Limited  93 Mr. A.V. Murlidharan, Director  MISCELLENEOUS  6,53,18,000	88	M/s Dipak Nath	PETROLEUM & GAS	Not Applicable
91 Petroleum Companies Fixing of PETROLEUM & GAS Under Conisderation 92 Gujarat State Electricity Corporation Limited 17,73,05,00,000 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000	89		FILM & ENTERTAINMENT	Not Applicable
Petrol Prices  92 Gujarat State Electricity COAL Corporation Limited 17,73,05,00,000  93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000	90	Essel Shyam Communication Ltd	MISCELLENEOUS	Under Conisderation
Corporation Limited 17,73,05,00,000 93 Mr. A.V. Murlidharan, Director MISCELLENEOUS 6,53,18,000	91	-	PETROLEUM & GAS	Under Conisderation
6,53,18,000	92	1 -	COAL	17,73,05,00,000
6,53,18,000	93		MISCELLENEOUS	
		,		6,53,18,000
	94	Mr. Dinesh Trehan	REAL ESTATE	No Penalty Imposed

# Annexure referred to Lok Sabha Un-starred Question No. 521 answered on 26.02.2016 Financial Year 2013-14

SI. No.	Name of Case	Sector	Penalty Imposed
	Farmer and trademark and the state of	FILM O FAITED AND THE	(In Rs.)
1	Express Industry Council of India.	FILM & ENTERTAINMENT	2,57,91,00,000
2	Shri Ghanshyam Dass Vij, Sole Proprietor	HEALTH & PHARMACEUTICAL	No Penalty Imposed
3	Crown Theatre	FILM & ENTERTAINMENT	
	Grown meane	TIEM & ENTERTAINMENT	1,86,589
4	Cartelization by Public Sector Insurance Companies	BANKING & INSURANCE	6,71,05,00,000
5	Cartel among suppliers to ordinance factories	MISCELLENEOUS	3,03,78,300
6	Bio-Med (P) Ltd.	HEALTH &	00 50 04 000
		PHARMACEUTICAL	63,53,24,669
7	GHCL	FILM & ENTERTAINMENT	No Penalty Imposed
8	Shivam Enterprises and Kirtarpur Sahib Truck Operators Cooperative	COAL	3,40,837
9	Mr. P.V. Basheer Ahamed	FILM & ENTERTAINMENT	
10	Chamist and Downsist Association	HEALTH &	25,15,315
10	Chemist and Druggist Association Goa	PHARMACEUTICAL	10,62,062
11	Mr. Bijay Poddar	COAL	No Penalty Imposed
12	Sai Wardha Power Company Limited	COAL	No Penalty Imposed
13	The West Bengal Power Development Corp. Ltd.	COAL	No Penalty Imposed
14	Sponge India Manufacturers vs Coal India Ltd	COAL	No Penalty Imposed
15	DLF City Club Members Welfare Association (Regd)	REAL ESTATE	Not Applicable
16	Central Vigilance Commission (CVC)	MISCELLENEOUS	Not Applicable
17	Mr. V. Senthinathan	BANKING & INSURANCE	Not Applicable
18	Mr. Vikrant Bhagi	REAL ESTATE	Not Applicable
19	Ester India Chemicals Limited.	CHEMICAL & FERTILIZER	Under Consideration
20	Mr. Achyut P. Rao	REAL ESTATE	Not Applicable
21	Mr. Rajiv Kumar Chauhan	REAL ESTATE	Not Applicable
22	Casa Paradiso Owner's Welfare Assocaiton	REAL ESTATE	Not Applicable
23	Advertising Agencies Guild	INFORMATION TECHNOLOGY	Not Applicable
24	Jubiliant Life Sciences Ltd.	CHEMICAL & FERTILIZER	Under Consideration
25	Southern India Engineering Manufacturer's Assc.	ELECTRICITY	Under Consideration
26	Shubham Srivastava and DIPP	CIVIL AVIATION	Not Applicable
27	K Madhusudan Rao and Lodha	REAL ESTATE	Not Applicable
28	Om Prakash and Central Bureau of Narcotics	MISCELLENEOUS	Not Applicable
29	Builders Association of Kerela vs State of Kerela and others	REAL ESTATE	Not Applicable
	otate of itereta and others		

31	Delhi Jal Board	MISCELLENEOUS	Under Consideration
32	Raghuvinder Singh v Jayaprakash Associates and others	REAL ESTATE	Not Applicable
33	Idendity kept confidential vs Eldeco Housing	REAL ESTATE	Not Applicable
34	AB Sugar vs ISMA and others	CHEMICAL & FERTILIZER	Under Consideration
35	Wave Distilleries vs ISMA and others	CHEMICAL & FERTILIZER	Under Consideration
36	Lord Distilleries vs ISMA and others	CHEMICAL & FERTILIZER	Under Consideration
37	Micromax Informatics Limited	INFORMATION TECHNOLOGY	Under Consideration
38	Mr. A. Visvanath	CIVIL AVIATION	Not Applicable
39	M/s Financial Software and Systems Pvt. Ltd.	INFORMATION TECHNOLOGY	Not Applicabl
40	JHS Svendgaard Laboratories Limited	CHEMICAL & FERTILIZER	Not Applicabl
41	Mr. Anjan kumar Banerjee	REAL ESTATE	Not Applicabl
42	Mr. M.K. Shrivastava, DGM	TELECOMMUNICATION	Not Applicabl
43	Mr. K.M. Chakrapani, Proprietor of M/s Coir India	CEMENT	Under Consideratio
44	Mr. Amit Kumar Singhal, Proprietor	MISCELLENEOUS	Not Applicabl
45	Mr. Pankaj Bhardwaj	REAL ESTATE	Not Applicabl
46	Mr. R. Rajaraman	MISCELLENEOUS	Not Applicabl
47	Mr. Surendra Prasad	COAL	Not Applicabl
48	State of Haryana Shree Cement and others	CEMENT	Under Consideratio
49	Federation of Indian Publishers	MISCELLENEOUS	Not Applicabl
50	Royal Agency	HEALTH & PHARMACEUTICAL	Not Applicabl
51	SRMB Srijan Limited.	BANKING & INSURANCE	Not Applicabl
52	Magnus Graphics	MISCELLENEOUS	Not Applicabl
53	Mr. Larry Lee McCalister	MISCELLENEOUS	Not Applicabl
54	Nanavati Wheels Pvt. Ltd.	AUTOMOBILES	Not Applicabl
55	Mr. Hardeep Singh Anand, Managing Director	EDUCATION	Not Applicabl
56	DCMM, Kapurthala vs Faiverly	RAILWAYS	Not Applicabl
57	CA Sreeram Mushty, Chartered Account	BANKING & INSURANCE	Not Applicable
58	Maruti & Company	HEALTH & PHARMACEUTICAL	Under Consideratio
59	Mr. Shyam Lal Gupta	MISCELLENEOUS	Not Applicabl
60	Karnataka Iron and Steel Manuf. Assc. (KISMA)	IRON & STEEL	Not Applicabl
61	NK Natural Foods Pvt. Ltd.	REAL ESTATE	Not Applicabl
62	Mr. Awadh B Singh	PETROLEUM & GAS	Not Applicabl
63	Intex Technologies	INFORMATION TECHNOLOGY	Under Consideratio
64	Mr. Naresh Bansal	REAL ESTATE	Not Applicabl
65	Dish TV India Limited	FILM & ENTERTAINMENT	Not Applicable
66	Mr. Anay Choksey	BANKING & INSURANCE	Not Applicable
67	Mr. Tunuguntla Chandra Sekhar	REAL ESTATE	Not Applicable
68	M/s Moran Planatation Pvt. Ltd.	REAL ESTATE	Not Applicabl
69	M/s Mili Marketing Pvt. Ltd.	REAL ESTATE	Not Applicabl

70	M/s Parasramka Holding Pvt. Ltd.	REAL ESTATE	Not Applicable
71	Tavoy Apparels Limited	BANKING & INSURANCE	Not Applicable
72	Nagole Auto Drivers Welfare Association	MISCELLENEOUS	Not Applicable
73	Mr. Raj Kamal Bhatia	REAL ESTATE	Not Applicable
74	Global Tax Free Traders	MISCELLENEOUS	Not Applicable
75	Mr. Surinder Saini	HEALTH & & PHARMACEUTICAL	Not Applicable
76	Suo Moto cartelization in conveyor belt	MISCELLENEOUS	Under Consideration
77	Mr. Tom Joseph	IRON & STEEL	Not Applicable
78	Pan India Infraprojects Pvt. Ltd.	MISCELLENEOUS	Not Applicable
79	M/s Himalya International Ltd.	FOOD PROCESSING	Not Applicable
80	Mr. Arun Anandagiri	EDUCATION	Under Consideration
81	TATA Power Delhi Distribution Limited	ELECTRICITY	Not Applicable
82	NEIPDA, GGU	PETOLEUM & GAS	Not Applicable
83	Mr. Rahul S Dudhe, Dr. Priyanka R Dudhe (Makode)	HEALTH & PHARMACEUTICAL	Not Applicable
84	Chief Materials Manager, Rail Coach Factory, Kapoorthala	RAILWAYS	Under Consideration
85	Reliance Agency	HEALTH & BHARMACEUTICAL	Under Consideration
86	Tristar Trading Pvt. Ltd.	AUTOMOBILES	Not Applicable
87	M/s Shubham Sanitarywares	MISCELLENEOUS	Not Applicable
88	Mr. Sharad Kumar Jhunjhunwala	RAILWAYS	Not Applicable
89	Shri Wedkumar B Kapoor	BANKING & INSURANCE	Not Applicable
90	Mr. Arvind Kumar Sachdev	REAL ESTATE	Not Applicable
91	Anonymous	REAL ESTATE	Not Applicable
92	Mr. Jeetender Gupta	AUTOMOBILES	Not Applicable
93	Bull Machines	MISCELLENEOUS	Under Consideration
94	Mr. Muraleedharan	CEMENT	Under Consideration
95	Ministry of Corporate Affairs on representation of All India Tyre Dealers Federation	AUTOMOBILES	Under Consideration
96	Insurance	HEALTH & & PHARMACEUTICAL	Not Applicable
97	HPCL Tender	PETOLEUM & GAS	<b>Under Consideration</b>
98	ref by Delhi High Court Grammy Communications vs Emaar MGF Land Ltd	MISCELLENEOUS	Not Applicable
99	Ashutosh Bhardwaj vs DLF Ltd	REAL ESTATE	Under Consideration
100	M/s Shri Revanasiddeshwar Automobiles (M/s SRA). Vs. Hero MotoCorp Ltd. and ors.	AUTOMOBILES	Not Applicable
101	Sh. Avtar Singh. Vs. M/s Ansal Township & Land Development Ltd. and ors.	REAL ESTATE	Not Applicable
102	Mr. Ashok R. Mansata, President Vs. State Bank of India	BANKING & INSURANCE	Not Applicable
103	TDI Fun Republic Shop Owner Welfare Association. Vs. E-City Property Management & Services Pvt. Ltd. (EPMS). And ors.	REAL ESTATE	Not Applicable

104	Shri Vishal Gupta and Google	INFORMATION TECHNOLOGY	Under Consideration
105	M/s. NextTenders (India) Private Limited Vs. Ministry of Communication and Information Technology and ors.	MISCELLENEOUS	Not Applicable
106	R & R Tech Mach Limited Vs. The Chief Executive Officerr, New Okhla Industrial Development Authority and ors.	REAL ESTATE	Not Applicable
107	Mr. Om Datt Sharma Vs. Adidas AG and ors.	MISCELLENEOUS	Not Applicable
108	Mr. Dalip Singh Arshi. Vs. Aerens JAI Reality Pvt. Ltd	REAL ESTATE	Not Applicable
109	Vidharbha Industries Association against MSEB Holding Company Ltd, Maharashtra State Power Generation Company Ltd, Maharashtra State Electricity Transmission Company Ltd, Maharashtra State Electricity Distribution Company Ltd	ELECTRICTIY	Under Consideration
110	Mr. Samundra Sain, Advocate Vs. M/s Hyundai Co. Ltd ors.	AUTOMOBILES	Not Applicable
111	Mr. Budh Ram, Mahala Sarpanch. Vs. Mr. Ramgopal Jangid, Ex-Sarpanch	MISCELLENEOUS	Not Applicable
112	Shri Ram Education Trust Vs. The Chairman, the Shri Ram Schools.	EDUATION	Not Applicable
113	Mr. Ashish Ahuja. Ambitious Marketing Vs. Mr. Kunal Bahl, CEO. Portal name: Snapdeal.com.	INFORMATION TECHNOLOGY	Not Applicable
114	Seaway Shipping & Logistics Ltd against Paradip Port Trust and Managing Committee of CFH	SHIPPING & TRANSPORT	Under Consideration
115	Vipul Shah against All India Fim Employees Confederation and other	FILM & ENTERTAINMENT	Under Consideration

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## Annexure referred to Lok Sabha Un-starred Question No. 521 answered on 26.02.2016 Financial Year 2014-15

SI. No.	Name of Case	Sector	Penalty Imposed (In Rs.)
1	P K Krishnan Propietor of Vinayak Pharma against Alkem Laboratories Ltd	FILM & ENTERTAINMENT	74,69,01,600
2	Wing Commander ( Retd) Dr Biswanath Prasad Singh General Secretary Veterans Forum for Transparency against DGHS, MD of ECHS, Secretary General of Quality Council of India and NABH Hospitals and Small Healthcare Hospitals	HEALTH & PHARMACEUTICAL	Not Applicable
3	Smt Konika Mukherjee and Shri Bighnaraj Mishra against Himalaya Real Estate Pvt Ltd	REAL ESTATE	Not Applicable
4	Smt Priti Kashyap and Shri Anurag Kashyap against Himalaya Real Estate Pvt Ltd	REAL ESTATE	Not Applicable
5	Smt Saroj Sharma and Shri Gaurav Sharma against Himalaya Real Estate Pvt Ltd	REAL ESTATE	Not Applicable
6	Shri Shyam Vir Singh against DLF Universal Ltd	REAL ESTATE	Not Applicable
7	Shri Narendra Khandelwal against BPTP Ltd	REAL ESTATE	Not Applicable
8	Dr P Raja , Partner P P Scans against Wipro GE Health Care Pvt Ltd	HEALTH & PHARMACEUTICAL	Not Applicable
9	Sunil Chowdhry against TDI Infrastructure Ltd	REAL ESTATE	Not Applicable
10	Chief Materials Manager, Jaipur Milton Industries Ltd and others	RAILWAYS	Not Applicable
11	Telecommunication Users Group against United Telecoms Ltd and Bharat Broad Network Ltd	TELECOMMUNICATION	Not Applicable
12	Sivakasi Master Printers Association against West Coast Paper Mills, Seshsayee Paper and Board Ltd, Tamil Nadu Newsprint and Papers Ltd, Ballarpur Industries Ltd, Andhra Paper Mills, Internation Paper APPM Ltd, JK Paper Mills Ltd, Balakrishna Paper Mills Ltd, ITC Bhadrachalam Paper Board Ltd	MISCELLENEOUS	Under Consideration
13	Malwa Industrial & Marketing Ferti Chem Cooperative Society Ltd against Registrar Cooperative Society, Punjab	CHEMICAL & FERTILIZER	Not Applicable
14	Imperia Structures Ltd against Dakshin Haryana Bijli Vitran Nigam Ltd	REAL ESTATE	Not Applicable
15	against REC Power Distribution Company Ltd	ELECTRICITY	Under Consideration
16	Santosh Kumar Agrawal against Ultratech Cement Ltd	CEMENT	Not Applicable
17	Thriveni Earthmovers Pvt Ltd against NTPC Ltd	ELECTRICITY	Not Applicable
18	FX Enterprise Solutions Pvt Ltd against Hyundai Motor India Ltd	AUTOMOBILES	Under Consideration

19	Guru Jewels Pvt Ltd and Tushar Jewels Pvt Ltd againt MMTC, STC, PEC Ld, Handicraft & Handloom Exports Corporation of India, Nova Scotia,Kotak Mahindra Bank, Indusind Bank, Yes Bankm Axis Bank Ltd, PNB, SBI, UOI, Ministry of Commerce, RBI, DGFT	MISCELLENEOUS	Not Applicable
20	Manoj Kumar Gupta and Abhilasha Gupta against HSIDC	REAL ESTATE	Not Applicable
21	Dilip Modwil against IRDA	BANKING & INSURANCE	Not Applicable
22	Deepak Kumar Jain against TDI Infrastructure Ltd	REAL ESTATE	Not Applicable
23	Civil Society Common Law against Common Law Admission Test Committee	MISCELLENEOUS	Not Applicable
24	K N Choudhary against Delhi Metro Rail Corporation Ltd	RAILWAYS	Not Applicable
25	Anila Gupta vs BEST Undertaking	ELECTRICITY	Not Applicable
26	Sanjay Kumar against Ford India and Harpreet Motors	AUTOMOBILES	Not Applicable
27	Ohm Value Services Ltd against Janta Land Promoters Ltd	REAL ESTATE	Not Applicable
28	Albion Infotel against Google Inc and Google India Pvt Ltd	INFORMATION TECHNOLOGY	Under Consideration
29	Dwarikesh Sugar Industries Ltd against	CHEMICAL & FERTILIZER	Under Consideration
30	Anil K Jain, Atul Maheshwari against Yamuna Expressway Industrial Development Authority	REAL ESTATE	Not Applicable
31	Isbai Zaibulla against Railway Board and others	RAILWAYS	Not Applicable
32	Prem Prakash against PWD Government of Madhya Pradesh, Director General	MISCELLENEOUS	Not Applicable
33	Kirat Singh vs Orchid Infrastructure Developers Ltd	REAL ESTATE	Not Applicable
34	Vardhman Plus City Mall Traders Welfare association vs Vardhman Properties, DDA, MCD etc	REAL ESTATE	Not Applicable
35	Chief Material Manager Railways vs Daulat Ram Eng, Daulat Ram Inds, Amit Engineers,Fedders Lloyd, Intec, Lloyd Electric, Sidwal Refrigeration, Stesalit Ltd, Ess Kay Engg	RAILWAYS	Under Consideration
36	Som Distillers & Breweries Ltd vs SAB Miller India Ltd	CHEMICAL & FERTILIZER	Not Applicable
37	Ministry of Tourism vs Span Communications	MISCELLENEOUS	Not Applicable
38	Chief Material Manager Railways vs Faiveley Transport Rail Technologies , Knorr Bremse India,	RAILWAYS	Not Applicable
39	Paul Antony IAS Chairman Cochin Port Trust vs Container Trailer Owners Coordination Committee and others	SHIPPING & TRANSPORT	Under Consideration
40	Red Giant Movies vs Commercial Taxes and Registration Department Tamil Nadu	FILM & ENTERTAINMENT	Not Applicable

41	Nandan Kumar vs Association of Health Care Providers, Apollo Hospital &	BANKING & INSURANCE	Not Applicable
42	Yashoda Hospital  Aanchal Khetarpal vs Jai Prakash Associates Ltd	REAL ESTATE	Under Consideration
43	Cartelization - floated by Indian Railways in supply of Brushless DG Fans and other electrical items	RAILWAYS	Under Consideration
44	Om Prakash and Hans Raj Sharma vs MVL Ltd and LIC Housing Finance Ltd	REAL ESTATE	Not Applicable
45	Subhankar Roy Chowdhuri vs Super Smelters Ltd	IRON & STEEL	Not Applicable
46	Rajender Kumar Gupta	MISCELLENEOUS	Not Applicable
47	Gitanjali Bagchi vs Bengal Ambuja Housing Development Ltd	REAL ESTATE	Not Applicable
48	Jasper Infotech Pvt Ltd vs Kaff Appliances Pvt Ltd	INFORMATION TECHNOLOGY	Under Consideration
49	Ohm Forex Services vs ICICI Bank Ltd	BANKING & INSURANCE	Not Applicable
50	Saurabh Tripathy vs Great Eastern Energy Corporation Ltd	PETROLEUM & GAS	Under Consideration
51	Madhya Pradesh Chemist and Distributors Federation vs Madhya Pradesh Chemists & Druggist Assocation, Bhopal Chemist Association, District Gwalior Chemist Druggists Association, Apex Lab Pvt Ltd, Win Medicare Pvt Ltd, Fourrts India Ltd, Meyer Organics Ltd, Cipla Pharma. Ltd Eris Life Sciences & Mankind Pharma Ltd	HEALTH & PHARMACEUTICAL	Under Consideration
52	Alis Medical Agency vs Federation of Gujarat State C & D Assn, Amdavad C & D Assn, Cipla, Galderma India, MB Enterprises, Lupin Ltd & S K Brothers	HEALTH & PHARMACEUTICAL	Under Consideration
53	Ramesh Mehta vs North Star Apartments Pvt Ltd	REAL ESTATE	Not Applicable
54	Uday Sakharam Yadav vs Excise, Entertainment and Luxury Tax Department of Delhi, TCS	CHEMICAL & FERTILIZER	Not Applicable
55	Umesh Choudhary vs CSC e Governnance Services India Ltd, LIC, SBI, IRCTC, Ministry of Finance	TELECOMMUNICATION	Not Applicable
56	Gautam Dhawan vs Parsvnath Hessa Developers Pvt Ltd, Parsvnath Developers Ltd	REAL ESTATE	Not Applicable
57	Rajat Verma vs Haryana Public Works Department etc	MISCELLENEOUS	Not Applicable
58	Stockwell Pharma vs Federation of Gujarat State C & D Assn, Surat C & D Assn , Intas, MB Enterprises, Unichem, Shah Uni, Lupin, S K Brothers	HEALTH & PHARMACEUTICAL	Under Consideration
59	Apna Dawa Bazar vs Federation of Gujarat State C & D Assn, C & D Assn of Baorda, Alkem Labs, Aristo, J & J, Kanchan Pharma, Lupin Glaxo Smithkline, Unison etc	HEALTH & PHARMACEUTICAL	Under Consideration

61 Abhinandan Kumar vs MVL Ltd 61 Abhinandan Kumar vs MVL Ltd 62 Mohan Dharamshi Madhvi vs Royal Sundaram Alliance Insurance Company Ltd & Hitesh R Raval 63 Brihan Mumbal Electric Supply and 64 Ankit Jain vs BPTP 65 Siddhartha Upadhyaya and M S Negi/ Devender Negi vs Sushil and Pranav Ansal, Ansal API 66 Babit Singh Jamwal vs Paras Buildtech Pvt Ltd, Bharti Airtel Ltd 67 Mohit Mangani vs Filipkart, Jasper, Xerion, Vector Ecommerce & Amazon 68 Muthoot Mercantile Ltd vs SBI, SBT, Canara Bank, Federal Bank, IOB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi 69 St Anthony's Cars vs Hyundai Motor India Ltd 70 Viday Sagar Realtors Pvt Ltd vs Bestech India Pvt Ltd & others 71 Principal Secretary Government of Andhra Pradesh (Industries and Commerce Department) vs Cement Manufactures in Andhra Pradosh Manufactures in Andhra Pradosh Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd 74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL 75 Vijay Kapoor vs DLF Universal Ltd 76 Confidential 77 Ravinder Kaur Sethi vs DLF Universal Ltd, 78 Confidential 80 Ministry of Health 81 Bharat Garage vs Indian Oil Corportation by manufactures of 14.2 kg LPG cylinders floated by Pt Ltd 80 Ministry of Health 81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd 82 Cartelization by manufactures of 14.2 kg LPG cylinders floated by Pt Ltd 83 Ministry of Health 84 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd 84 Bharat Garage vs Indian Oil Corportation by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL 85 Ministry of Health 86 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL 86 Ministry of Health 87 PHARMACEUTICAL 87 Under Consideration 88 Ministry of Health 89 PHARMACEUTICAL 89 Under Consideration 89 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL 80 Under Cons	60	Amit Mittal vs DLF Ltd, DLF New	REAL ESTATE	Under Consideration
Mohan Dharamshi Madhvi vs Royal Sundaram Alliance Insurance Company Ltd & Hitesh R Raval		-		
Sundaram Alliance Insurance Company Ltd & Hitesh R Ravail  63 Brihan Mumbai Electric Supply and Transport vs Tata Power Company Ltd 64 Ankit Jain vs BPTP  65 Siddhartha Upadhyaya and M S Negi/ Devender Negi vs Sushil and Pranav Ansal, Ansal API  66 Babit Singh Jamwal vs Paras Buildtech Pvt Ltd, Bharti Airtel Ltd  67 Mohit Mangani vs Flipkart, Jasper, Xerion, Vector Ecommerce & Amazon  68 Muthoot Mercantile Ltd vs SBI, SBT, Canara Bank, Federal Bank, 108, South Indian Bank Ltd, Cathboic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi  69 St Anthony's Cars vs Hyundai Motor India Ltd  70 Viday Sagar Realtors Pvt Ltd vs Bestoch India Pvt Ltd & others  71 Principal Secretary Government of Andhra Pradesh (Industries and Commerce Department) vs Cement Manufactures in Andhra Pradesh Manufactures in Andhra Pradesh  72 Cartelization by manufactures of 14.2 kg LPG cylinders floated by HPCL  73 Vijay Bishnol, Chief Material Manager Wostern Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential  80 Ministry of Health  81 Banat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders ficted with SC valves floated by BPCL  81 Bharat Garage vs Indian Oil Carportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders ficted with SC valves floated by BPCL  84 Under Consideration  85 Landors Railways Sac Responsive India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd Vs Cartelization by manufactures of 14.2 Cartelization				
Transport vs Tata Power Company Ltd Ankit Jain vs BPTP BS Siddhartha Upadhyaya and M S Nogi/ Devender Negi vs Sushil and Pranav Ansal, Ansal API Babit Singh Jamwal vs Paras Buildtech Pvt Ltd, Bharti Airtel Ltd MISCELLENEOUS MISCELLENEOUS Moth Mangani vs Flipkart, Jasper, Xerion, Vector Ecommerce & Amazon Muthoot Mercantile Ltd vs SBI, SBT, Canara Bank, Federal Bank, IOB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi St Anthony's Cars vs Hyundai Motor India Ltd Viday Sagar Realtors Pvt Ltd vs Bestech India Pvt Ltd & others  T1 Principal Secretary Government of Andhra Pradesh (Industries and Commerce Department ) vs Cement Manufactures in Andhra Pradesh T2 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  T3 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd T4 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  T5 Vijay Kapoor vs DLF Universal Ltd REAL ESTATE Not Applicable Not Applicable Not Applicable Not Applicable Under Consideration Wiscelleneous Under Consideration Wiscelleneous Under Consideration MISCELLENEOUS Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable MISCELLENEOUS Under Consideration MISCELLENEOUS Not Applicable MISCELLENEOUS Not Applicable Not Applic	62	Sundaram Alliance Insurance Company	MISCELLENEOUS	Not Applicable
Siddhartha Upadhyaya and M S Negi/ Devender Negi vs Sushil and Pranav Ansal, Ansal API  66 Babit Singh Jamwal vs Paras Buildtech Pvt Ltd, Bharti Airtel Ltd  67 Mohit Mangani vs Flipkart, Jasper, Xerion, Vector Ecommerce & Amazon  68 Muthoot Mercantile Ltd vs SBI, SBT, Canara Bank, Federal Bank, IOB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi  69 St Anthony's Cars vs Hyundai Motor India Ltd  70 Viday Sagar Realtors Pvt Ltd vs Bestech India Pvt Ltd & others  71 Principal Secretary Government of Andhra Pradesh ( Industries and Commerce Department ) vs Cement Manufactures in Andhra Pradesh  72 Cartelization by manufactures of 14.2 kg LPG cylinders floated by HPCL  73 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential MISCELLENEOUS Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health HEALTH & Under Consideration  81 Bharat Garage vs Indian Oil Corporation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  83 Bharat Garage vs Indian Oil Corporation Ltd & Mahanagar Gas Ltd  84 Bharat Garage vs Indian Oil Corporation Ltd & Mahanagar Gas Ltd  85 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL Under Consideration  86 PETROLEUM & GAS PETROLEUM & GAS Volkswagen Group Sales India Pvt Ltd Volkswagen Group Sa	63		ELECTRICITY	Not Applicable
Devender Negi vs Sushil and Pranav Ansal, Ansal API  66 Babit Singh Jamwal vs Paras Buildtech Pvt Ltd, Bharti Airtel Ltd  67 Mohit Mangani vs Flipkart, Jasper, Xerion, Vector Ecommerce & Amazon  68 Muthoot Mercantile Ltd vs SBI, SBT, Canara Bank, Federal Bank, IOB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi  69 St Anthony's Cars vs Hyundai Motor India Ltd  70 Viday Sagar Realtors Pvt Ltd vs Bestech India Pvt Ltd & others  71 Principal Secretary Government of Andhra Pradesh (Industries and Commerce Department) vs Cement Manufactures in Andhra Pradesh  72 Cartelization by manufactures of 14.2 kg LPG cylinders floated by HPCL  73 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive India Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd, MISCELLENEOUS Under Consideration  78 Confidential Miscelleneous Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health HEALTH & Under Consideration  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  83 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  84 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  85 PETROLEUM & GAS  86 Not Applicable  86 Not Applicable  87 Not Applicable  88 Not Applicable  89 PETROLEUM & GAS  80 Under Consideration  80 Ministry of Health HEALTH & Under Consideration  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders flitted with SC valves floated by BPCL	64	Ankit Jain vs BPTP	REAL ESTATE	Not Applicable
Pvt Ltd, Bharti Airtel Ltd  77 Mohit Mangani vs Flipkart, Jasper, Xerion, Vector Ecommerce & Amazon  88 Muthoot Mercantile Ltd vs SBI, SBT, Canara Bank, Federal Bank, IOB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi  89 St Anthony's Cars vs Hyundai Motor India Ltd  70 Viday Sagar Realtors Pvt Ltd vs Bestech India Pvt Ltd & others  71 Principal Secretary Government of Andhra Pradesh (Industries and Commerce Department) vs Cement Manufactures in Andhra Pradesh  72 Cartelization by manufactures of 14.2 kg LPG cylinders floated by HPCL  73 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential  80 Ministry of Health  80 Ministry of Health  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd Ry LPG cylinders floated by BPCL  82 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd Ry LPG cylinders floated by BPCL  82 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  83 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd Ry LPG cylinders floated by BPCL  84 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  85 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd Ry LPG cylinders fitted with SC valves floated by BPCL  86 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL	65	Devender Negi vs Sushil and Pranav	REAL ESTATE	Not Applicable
Xerion, Vector Ecommerce & Amazon   Muthoot Mercantile Ltd vs SBI, SBT, Canara Bank, Federal Bank, IDB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi   MISCELLENEOUS   MISCENTATE   Not Applicable	66		MISCELLENEOUS	Not Applicable
Canara Bank, Federal Bank, IOB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate Bank, Vijaya Bank, Dhanlaxmi  69 St Anthony's Cars vs Hyundai Motor India Ltd  70 Viday Sagar Realtors Pvt Ltd vs Bestech India Pvt Ltd & others  71 Principal Secretary Government of Andhra Pradesh ( Industries and Commerce Department ) vs Cement Manufactures in Andhra Pradesh ( Industries and Commerce Department ) vs Cement Manufactures in Andhra Pradesh ( Industries and Cartelization by manufactures of 14.2 kg LPG cylinders floated by HPCL  73 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential MISCELLENEOUS Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health HEALTH & Under Consideration  81 Bharat Garage vs Indian Oil Corportation by manufactures of 14.2 kg LPG cylinders flitted with SC valves floated by BPCL  82 Cartelization by manufactures of 14.2 kg LPG cylinders flitted with SC valves floated by BPCL	67		MISCELLENEOUS	Not Applicable
St Anthony's Cars vs Hyundai Motor India Ltd   Under Consideration	68	Canara Bank, Federal Bank, IOB, South Indian Bank Ltd, Catholic Syrian Bank, IDBI Bank, Central Bank, Syndicate		Not Applicable
India Pvt Ltd & others  71 Principal Secretary Government of Andhra Pradesh ( Industries and Commerce Department ) vs Cement Manufactures in Andhra Pradesh  72 Cartelization by manufactures of 14.2 kg LPG cylinders floated by HPCL  73 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 petroLeum & GAS Under Consideration kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd REAL ESTATE Under Consideration MISCELLENEOUS Under Consideration  76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd, REAL ESTATE Not Applicable Ltd,  78 Confidential MISCELLENEOUS Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health HEALTH BHARMACEUTICAL  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  84 PETROLEUM & GAS Under Consideration Under Consideration PetroLeum & GAS Under Consideration PetroLeum & GAS Under Consideration Pharmaceutical GAS Under Consideration Pharmaceutical GAS Under Consideration Pharmaceutical GAS Under Consideration PetroLeum & GAS Under Cons	69	St Anthony's Cars vs Hyundai Motor	AUTOMOBILES	Under Consideration
Andhra Pradesh ( Industries and Commerce Department ) vs Cement Manufactures in Andhra Pradesh  72 Cartelization by manufactures of 14.2 kg LPG cylinders floated by HPCL  73 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential MISCELLENEOUS Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales Indian Pvt Ltd  80 Ministry of Health HEALTH & Under Consideration  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL	70		REAL ESTATE	Not Applicable
kg LPG cylinders floated by HPCL  73 Vijay Bishnoi, Chief Material Manager Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential MISCELLENEOUS Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health HEALTH & Under Consideration  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  Western Railways Washing RAILWAYS  Under Consideration  WISCELLENEOUS Under Consideration  Not Applicable  Not Applicable  PETROLEUM & GAS Under Consideration  Not Applicable  Volkswagen Group Sales Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL	71	Andhra Pradesh ( Industries and Commerce Department ) vs Cement	CEMENT	Not Applicable
Western Railways vs Responsive Ind Ltd, RMG Polyvinyl India Ltd  74 Cartelization by manufactures of 14.2 kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd  76 Confidential  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  PETROLEUM & GAS  Under Consideration  WISCELLENEOUS  Under Consideration  MISCELLENEOUS  Under Consideration  PHARMACEUTICAL  PETROLEUM & GAS  Under Consideration  Volkswagen Group Sales Indian Oil Corportation Ltd & Mahanagar Gas Ltd  PETROLEUM & GAS  Under Consideration  Volker Consideration  Volker Consideration  Volker Consideration	72	_	PETROLEUM & GAS	Under Consideration
kg LPG cylinders floated by BPCL  75 Vijay Kapoor vs DLF Universal Ltd REAL ESTATE Under Consideration  76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential MISCELLENEOUS Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health HEALTH & Under Consideration  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL	73	Western Railways vs Responsive Ind	RAILWAYS	Under Consideration
76 Confidential MISCELLENEOUS Under Consideration  77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential MISCELLENEOUS Under Consideration  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health HEALTH & Under Consideration PHARMACEUTICAL  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL	74	_	PETROLEUM & GAS	Under Consideration
77 Ravinder Kaur Sethi vs DLF Universal Ltd,  78 Confidential  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  REAL ESTATE  Not Applicable  Under Consideration  PHARMACEUTICAL  PETROLEUM & GAS  Under Consideration  PETROLEUM & GAS  Under Consideration	75	Vijay Kapoor vs DLF Universal Ltd	REAL ESTATE	Under Consideration
Ltd,  78 Confidential  79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  MISCELLENEOUS  AUTOMOBILES  Not Applicable  PHARMACEUTICAL  PETROLEUM & GAS  Under Consideration  PETROLEUM & GAS  Under Consideration	76	Confidential	MISCELLENEOUS	Under Consideration
79 Bhasin Motors India Pvt Ltd vs Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health  81 Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  Not Applicable  PETROLEUM & GAS  Under Consideration  PETROLEUM & GAS  Under Consideration	77		REAL ESTATE	Not Applicable
Volkswagen Group Sales India Pvt Ltd  80 Ministry of Health	78	Confidential	MISCELLENEOUS	Under Consideration
Bharat Garage vs Indian Oil Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  PETROLEUM & GAS  Under Consideration  Under Consideration	79		AUTOMOBILES	Not Applicable
Corportation Ltd & Mahanagar Gas Ltd  82 Cartelization by manufactures of 14.2 kg LPG cylinders fitted with SC valves floated by BPCL  Corportation Ltd & Mahanagar Gas Ltd  PETROLEUM & GAS  Under Consideration	80	Ministry of Health	1	Under Consideration
kg LPG cylinders fitted with SC valves floated by BPCL	81	Corportation Ltd & Mahanagar Gas Ltd	PETROLEUM & GAS	Not Applicable
	82	kg LPG cylinders fitted with SC valves	PETROLEUM & GAS	Under Consideration
	83	Sunrise RWA vs DDA	REAL ESTATE	Under Consideration

84	Yaseen Basha vs Ministry of Railways	RAILWAYS	Not Applicable
85	Ramamurthy Rajagopal Partner Vidba Associaites vs Subway	MISCELLENEOUS	Not Applicable
86	Open Access Users Association vs Tata Power Distribution , BSES Rajdhani, Punjab State Power Corporation, etc	ELECTRICITY	Not Applicable
87	Ravi Kant Gupta vs Ferozepur College of Engineering	MISCELLENEOUS	Not Applicable
88	CSS Forum vs CSC e Governance Services	INFORMATION TECHNOLOGY	Not Applicable
89	India Glycols Limited vs Indian Sugar Mills Association (ISMA) and National Federation of Cooperative Sugar Factories Ltd	HEALTH & PHARMACEUTICAL	Under Consideration
90	Brickwork Rating India Pvt Ltd vs CRISIL and S & P IIc	BANKING & INSURANCE	Not Applicable
91	Sanjay Goel vs Greater Noida Industrial Authority and Yamuna Expressway Industrial Development Authority	REAL ESTATE	Not Applicable
92	Confidential	MISCELLENEOUS	<b>Under Consideration</b>
93	Dr Subhash Chandra Talwar vs DLF, HLF Enterprise and its subsidiaries	REAL ESTATE	Not Applicable
94	T G Vinayakumar vs Association of Malayalam Movie Artistes, Film Employees Federation of Kerela, etc	FILM & ENTERTAINMENT	Under Consideration
95	Mrs Naveen Kataria vs Jaypee Greens ( of Jaiprakash Associates Ltd )	REAL ESTATE	Under Consideration
96	Amitabh vs Kent RO Systems	MISCELLENEOUS	Not Applicable
97	Dominic Da'Silva vs Vatika Group	REAL ESTATE	Not Applicable
98	Shrikant Shivram Kale vs Suzuki Motorcylce India Private Ltd	AUTOMOBILES	Not Applicable
99	Matha Timbers Pvt Ltd vs Tamil Nad Mercantile Bank Ltd	MISCELLENEOUS	Not Applicable
100	Jitendra M Malkan vs Godrej Properties Ltd & Shree Siddhi Infrabuildcon Ltd	REAL ESTATE	Not Applicable
101	anti competitive practices prevailing in banking sector	BANKING & INSURANCE	Under Consideration
102	Best IT World ( India ) Pvt Ltd vs Ericsson etc	INFORMATION TECHNOLOGY	Under Consideration
103	Cartelisation in Auto Industry	AUTOMOBILES	Under Consideration
104	Lifestyle International Private Ltd	MISCELLENEOUS	Not Applicable
105	Fast Track Call Cab Private Ltd vs ANI Technologies Pvt Ltd	AUTOMOBILES	Under Consideration
106	Brajesh Asthana , Arpita Engineering vs Uflex Ltd	MISCELLENEOUS	Not Applicable
107	Dharam Vir vs Jay Pee Green Ltd	REAL ESTATE	Under Consideration
108	Shubham Srivastava vs HSIL Ltd	MISCELLENEOUS	Not Applicable
109	Nitn Radheyshyam Agarwal and Nikita Nitin Agarwal vs Bombay Dyeing, Credai,	REAL ESTATE	Not Applicable

110	Nitesh Forest Hills Apartment Owners	REAL ESTATE	Not Applicable
	Association vs Nitesh Estates Ltd		
111	Ashok Kumar Sharma vs Agni Devices Pvt Ltd	MISCELLENEOUS	Not Applicable
112	Sanjay Goel vs Greater Noida Industrial Authority and Yamuna Expressway Industrial Development Authority	REAL ESTATE	Not Applicable
113	Ravinder Pal Singh vs BPTP and others	REAL ESTATE	Not Applicable
114	Mahadev Buildtech Pvt Ltd vs Hema Surgicals Pvt Ltd and others	MISCELLENEOUS	Not Applicable
115	Geeta Kapoor vs DLF Qutub Enclave Complex Educational Charitable	REAL ESTATE	Not Applicable
116	Dharmendra M Gada vs Bombay Dyeing and Mfg Co Ltd , CREDAI, etc	REAL ESTATE	Not Applicable
117	Deepak Panchamia / Bina Deepak Panchmania vs Bombay Dyeing Mfg Co Ltd , CREDAI	REAL ESTATE	Not Applicable
118	Ranbir Singh vs DIPR Punjab, DIPR TN, DIPR UP, DICA, West Bengal	TELECOMMUNICATION	Not Applicable
119	K Rajarajan vs Mahindra & Mahindra, Volkswagen, Tata Motors, Toyota Kirloskar, Renault, TAFE, Hero, General Motors, Honda Siel etc	AUTOMOBILES	Not Applicable
120	Dhanvir Food Product vs Bank of Baroda	BANKING & INSURANCE	Not Applicable
121	Rooster Info Pvt Ltd vs Maruti Suzuki Ltd	AUTOMOBILES	Not Applicable
122	Cartelisation in airline industry	CIVIL AVIATION	<b>Under Consideration</b>
123	Rambir Singh vs Puri Constructions Pvt Ltd	REAL ESTATE	Not Applicable
124	K Sera Sera Digital Cinema Pvt Ltd vs NBC Media Services Distribution Ltd and UFO Movies and Real Image Media Technologies	FILM & ENTERTAINMENT	Not Applicable
125	Dinesh Chand R Modi vs Bombay Dyeing & Mfg Co Ltd, CREDAI, Maharashtra Chamber of Housing Industries - CREDAI	REAL ESTATE	Not Applicable
126	Rajesh Mayani and Sonal Mayani vs Bombay Dyeing & Mfg Co Ltd, CREDAI, Maharashtra Chamber of Housing Industries - CREDAI	REAL ESTATE	Not Applicable
127	Malhar Traders Pvt Ltd vs Bombay Dyeing & Mfg Co Ltd, CREDAI, Maharashtra Chamber of Housing Industries - CREDAI	REAL ESTATE	Not Applicable
128	Udit Gupta vs Interglobe Aviation Ltd & DGCA	SHIPPING & TRANSPORT	Not Applicable

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# Annexure referred to Lok Sabha Un-starred Question No. 521 answered on 26.02.2016 Financial Year 2015-16 (Up to 23.02.2016)

SI. No.	Name of Case	Sector	Penalty Imposed (In Rs.)
1	Dheeraj Salian vs Digital Cinema Initiatives, Walt Disney Company, Fox Star Studios, NBC Universal, Sony Pictures, Warner Brothers, Paramount Films	FILM & ENTERTAINMENT	Not Applicable
2	Dell India Private Ltd	INFORMATION TECHNOLOGY	Not Applicable
3	Aayush Garg vs KDP Infrastructure Pvt Ltd		Not Applicable
4	P V Kalyana Sundaram vs TAM Media Research	FILM & ENTERTAINMENT	Not Applicable
5	Hardev Singh vs SMV Agencies Pvt Ltd and others	REAL ESTATE	Not Applicable
6	Western Coalfield Ltd vs SSV Coal Carriers Pvt Ltd and others	COAL	Under Consideration
7	Dreams Aakruti vs Dreams Group	REAL ESTATE	Not Applicable
8	Suman Distributor vs Saiful Islam Biswas c/o Danish Medical Store and others		Under Consideration
9	Preetam Chabra vs Ansal Properties and Infrastructure Ltd	REAL ESTATE	Not Applicable
10	Astha Power Corporation Ltd vs Reliance Gas Transport Infrastructure Ltd	PETROLEUM & GAS	Not Applicable
11	Vijay Malhotra vs Milestone Capital Advisors Ltd	REAL ESTATE	Not Applicable
12	Tejpal vs Milestone Capital Advisors Ltd	REAL ESTATE	Not Applicable
13	Vikas Kumar Goel vs Standard Chartered Bank and Credit Information Bureau		Not Applicable
14	Rahul Sharma vs Terra Group Alias Adinath Pvt Ltd	REAL ESTATE	Not Applicable
15	Makkal Tholai Thodarbu Kuzhumam Ltd vs Tamil Nadu Arasu Cable TV Corporation Ltd	FILM & ENTERTAINMENT	Not Applicable
16	Mukesh Brothers vs Jaguar & Co	MISCELLENEOUS	Not Applicable
17	Ess Cee Securtiies Pvt Ltd vs DLF Universal Ltd	REAL ESTATE	Not Applicable
18	Cloudwalker Streaming Technologies Pvt Ltd vs Bennet Coleman & Co Ltd	MISCELLENEOUS	Not Applicable
19	Babita Roy vs Swadesh Developers and Colonizers, Bank of India	REAL ESTATE	Not Applicable
20	Bharti Verma vs Global Information System Technology Pvt Ltd	INFORMATION TECHNOLOGY	Not Applicable
21	Tarun Patel vs Rotary Hospital etc	HEALTH & PHARMACEUTICAL	Not Applicable

22	Nagrik Chetna Manch vs Fortified Security Solutions , Ecoman Enviro Solutions Pvt Ltd	MISCELLENEOUS	Under Consideration
23	Mohan Meakin Ltd vs GAIL India Ltd	PETROLEUM & GAS	Not Applicable
24	Deepak Khandelwal vs Ireo Grace Realtech Ltd	REAL ESTATE	Not Applicable
25	Shri Shabi Ahmad vs Ministry of Civil Aviation, Air India, Saudi Arabian Airlines, Flynas	CIVIL AVIATION	Not Applicable
26	Sudeep PM and others vs All Kerela Chemist & Druggists Association	HEALTH & PHARMACEUTICAL	Under Consideration
27	Gujarat Industries Power Company Ltd vs GAIL (India ) Ltd	PETROLEUM & GAS	Not Applicable
28	Gujarat State Fertilizers & Chemicals Ltd vs GAIL (India) Ltd	PETROLEUM & GAS	Not Applicable
29	Sai Galvanizers & Fabricators Pvt Ltd vs KEC International & others	MISCELLENEOUS	Not Applicable
30	Sri Rama Agency vs Mondelez India Foods Pvt Ltd and Mondelez International Inc	FOOD PROCESSING	Not Applicable
31	Turbo Aviation Pvt Ltd vs Bangalore International Airport Ltd and GVK Power & Infrastructure Ltd and Airport Authority of India	CIVIL AVIATION	Not Applicable
32	Nadie Jauhri vs Retail and Dispensing Chemists Association	HEALTH & PHARMACEUTICAL	Under Consideration
33	Nadie Jauhri vs Jalgaon District Medicine Dealers Association	HEALTH & PHARMACEUTICAL	Under Consideration
34	Vivek Chandra vs Jaiprakash Associates Ltd	REAL ESTATE	Under Consideration
35	Shrishail Rana vs Symantec Corporation	INFORMATION TECHNOLOGY	Not Applicable
36	Arvind Sood vs Hyundai Motor India Ltd	AUTOMOBILES	Not Applicable
37	Graduate Association of Civil Engineers vs Principal Secretary Kerela State Secretariat. Chief Town Planner Kerela State. Chief Secretary Kerela	MISCELLENEOUS	Not Applicable
38	Arpit Batra vs HAFED	MISCELLENEOUS	Not Applicable
39	Navin K Trivedy vs M R Proview Real Tech Pvt Ltd	REAL ESTATE	Not Applicable
40	Reliance Medical Agency vs Chemists and Druggist Association of Baroda	CHEMICAL & FERTILIZER	Under Consideration
41	Taj Pharmaceuticals vs Department of Sales Tax and Senior Inspector of Police	MISCELLENEOUS	Not Applicable
42	Vijaya Pal Singh vs Universal Buidwell (P) Ltd	REAL ESTATE	Not Applicable

43	Applesoft vs Chief Secretary,	INFORMATION	Not Applicable
0	Secretary, Principal Secretary to	TECHNOLOGY	ног Арриоавіс
	Government of Karnataka		
44	DB Power Ltd	COAL	Not Applicable
45	Tamil Nadu Power Producers Association Ltd vs Chettinad International Coal Terminal Pvt Ltd and Karmajar Port Ltd	COAL	Under Consideration
46	Meru Travel Solutions Pvt Ltd vs ANI Technologies Pvt Ltd	SHIPPING & TRANSPORT	Under Consideration
47	Gopala Krishna Nair vs Delhi International Airport Private Ltd	CIVIL AVIATION	Not Applicable
48	Bijay Poddar vs Coal India Ltd	COAL	Not Applicable
49	Vivek Sharma vs Becton Dickson India Pvt Ltd	HEALTH & PHARMACEUTICAL	Under Consideration
50	Baby Nandini Garg vs Shikshantar School, Principal Secretary Government of Haryana ect	EDUCATION	Not Applicable
51	Kyal Agencies Pvt Ltd vs Utkal Chemists and Druggist Association, Bhubhaneshwar CDA, Puri CDA etc	HEALTH & PHARMACEUTICAL	Not Applicable
52	V E Commercial Vehicles Ltd vs UPSRTC	SHIPPING & TRANSPORT	Not Applicable
53	Meru Travel Solutions Pvt Ltd vs Uber India Pvt Ltd	SHIPPING & TRANSPORT	Not Applicable
54	Mega Cabs Pvt Ltd vs ANI Technologies Pvt Ltd	SHIPPING & TRANSPORT	Not Applicable
55	Taj Pharmaceuticals vs Facebook, Google etc	INFORMATION TECHNOLOGY	Not Applicable
56	Eena Sethi vs Sony India and Glitch	TELECOMMUNICATION	Not Applicable
57	All India Federation of Master Printers vs Gayatrishakti Paper & Boards and others	MISCELLENEOUS	Under Consideration
58	Vimal Singh Rajput vs Maruti Suzuki Ltd	AUTOMOBILES	Not Applicabl
59	C Nandeesh H S Gayathri vs GE Countrywide Financial Services etc	BANKING & INSURANCE	Not Applicable
60	Dr. Sudheesh Goel vs Metropolis Health Care Ltd	MISCELLENEOUS	Not Applicable
61	Laxmikant Dhyani vs Omaxe Ltd	REAL ESTATE	Not Applicable
62	Manas Enterprises vs Child Safety India	MISCELLENEOUS	Not Applicable
63	Raghavendra Singh vs Reliance Industries Ltd	PETROLEUM & GAS	Not Applicabl
64	Trend Electronics vs Hewlett Packard India Sales Pvt Ltd	INFORMATION TECHNOLOGY	Not Applicabl
65	Lalit Babu and others vs DLF New Gurgaon Home Developers Ltd	REAL ESTATE	Under Consideration
66	Gujarat State Fertilizers & Chemicals Ltd vs GAIL (India) Ltd	PETROLEUM & GAS	Under Consideratio
67	Nutan Barter Pvt Ltd vs Imperial Housing Ventures Pvt Ltd	REAL ESTATE	Not Applicable

68	Meru Travel Solutions Pvt Ltd vs Uber India Systems Pvt Ltd	SHIPPING & TRANSPORT	Not Applicable
69	Southwest India Machine Trading Pvt Ltd	MISCELLENEOUS	Under Consideration
70	Yeshwath Shenoy vs Air India and others	CIVIL AVIATION	Not Applicable
71	Paharpur 3P vs GAIL	PETROLEUM & GAS	Under Consideration
72	Vineet Arya vs Prestige Estate and others	REAL ESTATE	Not Applicable
73	Jatin Kumar vs HUDA Faridabad	REAL ESTATE	Not Applicable
74	Belarani Bhattacharya vs Asian Paints Ltd	MISCELLENEOUS	Not Applicable
75	Department of Sports Ministry of Youth Affairs & Sports vs Athelitics Federation of India	MISCELLENEOUS	Under Consideration
76	Raghubir Mertia vs Aura Real Estate Pvt Ltd	REAL ESTATE	Not Applicable
77	Registrar Association of India vs NSDL, CDSL and SEBI	BANKING & INSURANCE	Under Consideration
78	Sanyogita Goyal vs Ansal Properties & Infrastructure Ltd	REAL ESTATE	Not Applicable
79	Tamil Nadu Consumer Products Distributors Association vs Brittania Industries Ltd and Britannia Dairy Pvt Ltd	FOOD PROCESSING	Under Consideration
80	Ministry of Agriculture & Farmers Welfare ( Department of Agriculture vs Mahyco Monsanto Biotech (India) Ltd	TEXTILE	Under Consideration
81	Nuzivedu Seeds Ltd & others vs Mahyco Monsanto Biotech India Ltd & others	TEXTILE	Under Consideration
82	Air India Ltd vs Interglobe Aviation Ltd	CIVIL AVIATION	Not Applicable
83	Rajeev Nohwar vs Lodha Group	REAL ESTATE	Under Consideration
84	Sarita Punia vs Tulip Housing Pvt Ltd	REAL ESTATE	Under Consideration
85	GEA Ecoflex India Pvt Ltd vs Alfa Laval and Tranter India Pvt Ltd	RAILWAYS	Under Consideration
86	M M Mittal vs Paliwal Developers Pvt Ltd	REAL ESTATE	Under Consideration
87	PEC Usha Furniture vs Military Engineering Services Officials working under CE(Navy)	MISCELLENEOUS	Under Consideration
88	Anand Prakash Agarwal vs Dakshin Haryana Bijli Vitrann Nigam, HERC & State of Haryana	ELECTRICITY	Not Applicable
89	Confidential	MISCELLENEOUS	Under Consideration
90	International Spirit and Wine Association of India vs Uttarakhan APMB Garwal Mandal Vikas Nigam Ltd and Kumaon Mandal Vikas Nigam	MISCELLENEOUS	Under Consideration

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91	All India Kissan Sabha vs Monsanto Inc , Hybrid Seeds	TEXTILE	Under Consideration
	Company Ltd, Mahyco Monsanto		
	Biotech (India) Ltd		
92	Govt of Telangana vs Mahyco	TEXTILE	Under Consideration
	Monsanto Biotech India Ltd ,		
	Monsanto Inc, Maharashtra Hybrid		
	Seeds Co Ltd Monsanto Holdings		
	Pvt Ltd		
93	Vishwambhar M Dolphode vs	MISCELLENEOUS	Under Consideration
94	Vodafone India Ltd  Mukul Kumar and Kiran Govil vs ET	DEAL ESTATE	Under Consideration
94	Infra Developers Pvt Ltd and	REAL ESTATE	Under Consideration
	NOIDA Development Authority		
95	Anshoo and Amit Bansal vs ET	REAL ESTATE	Under Consideration
	Infra Developers Ltd and NOIDA		
	Development Authority		
96	Prime Mag vs Wiley India and	MISCELLENEOUS	<b>Under Consideration</b>
	Others		
97	Justickets vs Big Ticket	FILM & ENTERTAINMENT	Under Consideration
	Entertainment and others	11541 711	Hadan Oanaldan dian
98	House of Diagnostics vs Esaote S p A and Easaote Asia Pacific	HEALTH & PHARMACEUTICAL	Under Consideration
	Diagnostic Pvt Ltd	PHARMACEOTICAL	
99	National Seed Association of India	TEXTILE	Under Consideration
	vs Mahyco Monsanto Biotech India		
	Ltd		
100	R S Malik, Hemant Rana vs Inder	REAL ESTATE	Under Consideration
	Singh & others		
101	In Phase Power Technologies	MISCELLENEOUS	Under Consideration
400	Private Ltd vs ABB India Ltd	DEAL ESTATE	Haday Canaidayatian
102	Vinay and Mina Kala vs DLF Ltd	REAL ESTATE	Under Consideration
103	Yashpal Raghubir Mertia vs Aura Real Estate	REAL ESTATE	Under Consideration
104	Gajinder Singh Kohli vs Genius	REAL ESTATE	Under Consideration
104	Propbuild Pvt Ltd	NEAE ESTATE	Gilder Gollsideration
105	Rico Auto Industries Ltd vs GAIL	PETOLEUM & GAS	Under Consideration
106	Omax Autos Ltd vs GAIL	PETOLEUM & GAS	Under Consideration
107	Omax Autos Ltd vs GAIL	PETOLEUM & GAS	Under Consideration
108	Rico Auto Industries Ltd vs GAIL	PETOLEUM & GAS	Under Consideration
109	Rico Castings Ltd vs GAIL	PETOLEUM & GAS	Under Consideration
110	Vilakshan Kumar Yaday and	SHIPPING & TRANSPORT	Under Consideration
110	others vs ANI Technologies Ltd	SIIIFFING & TRANSPORT	Onder Consideration
111	Actuate Business Consulting Pvt	REAL ESTATE	Under Consideration
	Ltd vs Ambika Trading &		
	Construction Co Pvt Ltd		
112	CREDAI vs Magicbricks	REAL ESTATE	Under Consideration
113	Secretary to Government of	TEXTILE	<b>Under Consideration</b>
	Telangana, Department of		
	Agriculture & Cooperation,		
	Government of Telangana,		
	Hyderabad.	***	